

Annexure 04

Name of the corporate debtor: RASHMI REALTY BUILDERS PRIVATE LIMITED(RASHMI STARCITY PHASE II AND III) Date of commencement of CIRP 19.06.2026; List of creditors as on: 10.7.2026.													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted		Amount covered by guarantee	Whether related party?	% of voting share in CoC	List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)				
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim				Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Union Bank of India	01-07-2026	35,79,10,053.62	35,79,10,053.62	unsecured	no	no	27.62%					
0	Total		35,79,10,053.62	35,79,10,053.62	-	-	-		-	-	-	-	-

Purusottam Behera
Interim Resolution Professional

In

IBBI Registration Number:IBBI/IPA-002/IP-00940/2019-20/12993

IBBI Registered Address:Flat No.402, Sai Prasad Building, Sion Kamear CHS, Road No-29, Sion (East) Mumbai - 400022

purusosbbj@yahoo.com, ibc.rashmirealty@gmail.com

Authorisation for Assignment (AFA) valid up-to: 31st December 2026

Process Specific Address: 410, 4th Floor, Blue Rose, Industrial Estate, Near Metro Mall, Borivali East, Mumbai, Maharashtra – 400066